

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 279
TO BE ANSWERED ON 04.02.2020**

SCs CREAMY LAYER EXCLUSION FROM RESERVATION

279. SHRI A. RAJA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT

- (a) whether the Government is planning for Scheduled Castes creamy layer exclusion from reservation;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has urged the Supreme Court to review its decision given last year in this regard; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) to (d): As per Department of Personnel and Training (DoPT), Samta Andolan Samiti has filed a Writ Petition No.2/2018 against the UOI before the Hon'ble Supreme Court praying for exclusion of creamy layer in SC/ST from the benefits of reservation. The Government has filed a reply against the above mentioned Writ Petition and the matter is presently sub-judiced.
